

The All India Station Masters' Association is stated to have generally represented the case of employees alleged to have been victimised by the railway administration and in the course of this they also mentioned the case of Shri B. C. Pal.

Shri B. C. Pal ASM/Sahebganj was arrested in the context of his activities which attracted the provisions of the Indian Penal Code and it had nothing to do with his activities as an office bearer of the Association.

Upgradation of Train Examiners

9367. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in terms of Railway Board's No. E/NG/1/69/PM-1.30 dated 2nd July, 1970, all train examiners Grade Rs. 180-240(AS) as on 31st March, 1966, were upgraded to grade Rs. 205-280(AS) with effect from 1st April, 1966;

(b) whether it is also a fact that these persons were to be assigned seniority among themselves in order of their *inter se* seniority in the grade of Rs. 180-240(AS); and

(c) whether it is also a fact that according to this, all the promotions made/panel former after 1st April, 1966 and before 2nd July, 1979 in grade Rs. 205-280(AS), were to be null and void?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. However, the correct Railway Board's letter number is E(NG)I/69PMI/130 dated 2-7-1970.

(b) Yes.

(c) No.

Karnataka Proposals for Electrification

9368. SHRI JANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Karnataka Government have sent any proposal for electrification of some Railway track in the State;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) and (c) Do not arise.

Proposal to Extend C.G.H.S. facilities to employees of Delhi Administration

9369. SHRI JANARDHANA PAAJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have a proposal under their consideration to extend C.G.H.S. facilities to the employees of Delhi Administration;

(b) if so, when the decision is likely to be taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c) A request from Delhi Administration to this regard is still under consideration as some further details in this regard are awaited from Delhi Administration.

Lottery system vis-a-vis sale of D.T.C. Tickets

9370. SHRI .. JANARDHANA POOJARYs Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the introduction of lottery system by DTC has increased

the sale of bus tickets; and

(b) if so, the total sale of tickets a month before and a month after the introduction of lottery system?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b) The first lottery draw was held for the tickets sold during the week from 24-3-81 to 30-3-81. The total sale of tickets a month before and a month after the introduction of lottery system is as under:

1. No. of tickets issued in city buses during 21-2-81 to 20-3-81 (28 days).	6,76,75.872
2. No. of tickets issued in city buses during 24-3-81 to 20-4-81 (28 days)	6,93,33.396
Net increase	16,57,524

More Training Ships

9371. **SHRI BAPUSAHEB PARULEKAR:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to have some more training ships like Rajendra to train people to meet demand of Indian shipping;

(b) whether Rajendra is dumb vessel and whether this type of vessel can adequately train the students; and

(c) whether Government propose to take any steps in the matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) T.S. 'Rajendra' is a non-propelled, engineless and static ship. This type of vessel has become outdated and is not now considered suitable for training purpose to meet the requirements of modern shipping.

(c) There is a proposal under consideration of the Government to acquire a sea-going Cargo-cum-Training Ship.

Vansadhara Bridge in Orissa

9372. **SHRI GIRIDHAR GOMANGO:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) in which year of the Fifth Plan the high level bridge across river Vansadhara near Kurupur in Orissa has been approved by his Ministry to provide loan assistance under the scheme 'Roads of Inter-State and Economic Importance';

(b) the funds provided by the Government of Orissa since the approval of that bridge for preparation of detailed estimates, reports up to the end of the financial year 1980-81 therefor;

(c) the reasons for delay for preparation of the estimate report of that bridge before and after the floods in river Vansadhara;

(d) whether the estimate reports of other bridges in Fifth Plan under this scheme are also yet to be submitted to his Ministry or only this Vansadhara bridge is lying pending with that State; and

(e) the measures taken by his Ministry to get that project report?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) 1977.

(b) No funds have been provided for this work, including preparation of estimates, as this can be done only after the State Government submit a detailed estimate for Government of India technical approval and financial sanction and this sanction is accorded. No detailed estimate is received so far.

(c) Being a major bridge, it required time for detailed investigation, designing and preparation of estimate. Since the original pre-flood hydraulic data which was being considered by the State Government for designing the bridge has under-gone radical changes, the detailed estimate taking